

graphical area as protection area like wildlife sanctuaries, national parks, biosphere reserve etc.

- (v) Special guidelines have been issued for regulation of saw mills.

Panel of Defence Spendings

1136. KUMARI UMA BHARATI:
SHRI G.S. BASAVARAJ:
SHRI GANGA CHARAN
LODHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether a panel on Defence spendings has been set up; and
(b) if so, the terms of reference thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir. A Committee on Defence Expenditure has been constituted.

(b) The terms of reference of the Committee are:

- (i) To examine the existing expenditures in the Department of Defence and to recommend measures, structures and systems to achieve economy and secure optimal utilisation of available resources.

- (ii) To recommend systems for the periodic review and control of expenditure.

- (iii) To examine and report on such further issues as may be referred by Government.

[*Translation*]

Technical/Non-Technical Supervisors of Ordnance Factorles

1137. SHRI RAJENDRA AGNIHOTRI:
Will the PRIME MINISTER be pleased to state:

(a) the reasons for not merging the posts of technical and non-technical supervisors of ordnance factories and promotions there of w.e.f. 1986 in pursuance of the recommendations of the Fourth Pay Commission;

(b) the time by which it is likely to be done; and

(c) the manner in which loss suffered by the incumbents as a result thereof are proposed to be made good?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The Fourth Pay Commission did not make any recommendations, in this behalf.

(b) and (c). In view of reply to (a) above, the question does not arise.